

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th December, 2018
(After the hearing of Matters in Court No. 1)

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 1016/2018 (Earlier O.A.No.383/2016)	Vishal Singh & Anr. Vs. Union of India & Ors.	Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for Railways Mr. Raj Kumar, Adv. for CPCB Ms. Yogmaya Agnihotri, Adv. for CECB
FOR ADMISSION			
2.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
AFTER NOTICE			
3.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ)) WITH	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra
4.	Original Application No. 1024/2018 (Earlier O.A.No.110/2018)	Bombay Environment Action Group Vs. Union of India & Ors.	Compliance Affidavit filed by Mr. Dhruv Pal, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 46/2018 (M.A. No. 1474/2018 & M.A. No. 1539/2018)	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjay Diwan, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Mr. Vinayak Gupta, Adv. for SDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish Kumar, Adv. for CPCB Mr. Ankur Jain, Adv. for R-10 Mr. M. C. Sharma, Adv. for R-11 Mr. Shlok Chandra, Adv. for R-12 Mr. Abhitosh Pratap Singh, Adv. for R-13
6.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-5
7.	Original Application No. 726/2018 (M.A. No. 1632/2018)	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB

FOR HEARING

8.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. A. K. Prasad, Adv. for CGSC Ms. Deep Shikha Bharti, Adv. State of UP Mr. Vishwajit Singh & Ms. Akansha Singh, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Varun Thakur & Mr. Ishwer Singh, Adv. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Nikhil Borwankar, Adv.
9.	Original Application No. 808/2017 (M.A. No. 1537/2017)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4
10.	Original Application No. 67/2018 (M.A. No. 196/2018 & M.A. No. 1770/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in